# GOVERNMENT OF INDIA MINISTRY OF FINANCE

### DEPARTMENT OF REVENUE

### LOK SABHA

### **UNSTARRED QUESTION NO.1128**

## TO BE ANSWERED ON FRIDAY THE 8<sup>TH</sup> FEBRUAY, 2019 MAGHA 19, 1940 (SAKA)

#### **GST SLABS**

### †1128. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of FINANCE be pleased to state:

- (a) the names of the commodities on which Goods and Services Tax (GST) is being levied at the rate of 28 per cent at present;
- (b) whether the Government has taken a decision to phase out or decrease the high rates of GST and if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a): The 28% GST rate on broad grouping of commodities is levied on molasses, pan masala, aerated water, tobacco products, cement, automotive parts, air-conditioners, dish washing systems, electric accumulators, TV and monitors of size exceeding 32 inches, aircraft and yachts for personal use, revolvers and pistols, smoking pipes.
- (b) and (c): The GST rates are prescribed on the basis of recommendations of the GST Council as made from time to time. GST Council makes recommendation taking into account various factors including the need for rationalisation of rates. 28% Slab has been rationalised significantly since roll out of GST from 228 items to 33 items.

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